GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 1664 TO BE ANSWERED ON 02.07.2019

WELFARE SCHEMES FOR SCs

1664. DR. NISHIKANT DUBEY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether various schemes for the welfare of Scheduled Castes (SCs) are being implemented properly in the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to ensure proper/effective implementation of the schemes by various State Governments, including Jharkhand?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

- (a) and (b): The Ministry of Social Justice and Empowerment is implementing following schemes for the welfare of the Scheduled Castes throughout the country including Jharkhand:
- (i) Centrally Sponsored Scheme for Pre-Matric Scholarship to the SC Students studying in classes IX & X
- (ii) Pre-Matric Scholarship to the Children of those engaged in occupations involving cleaning and prone to health hazards
- (iii) Post matric Scholarship for SC
- (iv) Central Sector Scholarship of Top Class Education for SC Students
- (v) Free Coaching Scheme for SC and OBC Students
- (vi) Pradhan Mantri Adarsh Gram Yojana
- (vii) Special Central Assistance to Scheduled Caste Sub Plan
- (viii) National Overseas Scholarship
- (ix) Babu Jagjivan Ram Chhatrawas Yojana for Boys and Girls;
- (x) National Fellowship for SC students;

- (xi) Centrally Sponsored Scheme for the implementation of the Protection of Civil Rights act, 1955 and the Scheduled Castes and Scheduled Tribes (prevention of Atrocities) Act, 1989; and
- (xii) Central Sector Scheme of Grant in Aid to Voluntary and other organizations working for Scheduled Castes i.e. for running Non-residential schools, Residential schools and Hostels.
- (xiii)Venture Capital Fund for Scheduled Castes (VCF-SC);
- (xiv) Credit Enhancement Guarantee Scheme for Scheduled Castes (CEGSSC);
- (xv) Schemes of National Scheduled Castes Finance and Development Corporation (NSFDC); and
- (xvi) Assistance to State Scheduled Castes Development Corporations (SSCDC).
- (c): For the successful implementation of the Schemes Government undertakes steps like (i) Mandatory annual inspections by District Authorities; (ii) Scrutiny of proposals by Multidisciplinary State Level Grants-in-aid Committee; (iii) Mandatory submission of audited statement of accounts duly verified by Chartered Accountants; and (iv) Periodic review by holding meetings, video conferences, field visits etc.
